

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

(With prayer for interim relief)

Date: 07/07/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Rajesh Srivastava, Adv.
 Mr. Ajay Sharma, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Mr. Ajay Sharma, Advocate proposed to appear on behalf of
Respondent Nos. 1 and 3. File vakalatnama and counter affidavit
within four weeks from today. Await return of notice on the
remaining respondents.

Ld.counsel for the petitioner seeks dasti service against the
remaining respondents. Granted. Take steps. Issue dasti. Await
return of dasti.

List the matter of 11.08.2010.

(Sunil Thomas)
Registrar

SB